

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 04.04.2022 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 102/2022 IA No. 236 & 237/2022	S. Elangovan V ASREC (India) Ltd & Anr	Ravi Rajagopalan & Associates	Kumarpal R Chopra Caveator for R1
2.	Comp App (AT)(CH)(Ins) No. 104/2022	Sulochana Cotton Spinning Mills P Ltd V Regen Powertech P Ltd & Anr	Ramani & Shankar	
3.	Comp App (AT)(CH)(Ins) No. 106/2022	G. Sreevidhya V Karismaa Foundations P Ltd	R. Parthasarathy	
4.	Comp App (AT)(CH)(Ins) No. 107/2022 IA No. 241/2022	Ms. Hemalatha K. Reddy V KPN Travels India Ltd	Priyadarshini Natarajan	

## **For Direction**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
5.	IA No. 207/2022(UHG) in TA No.157/2021 Comp App (AT)(Ins)No.995 /2020	Sri adinath Enterprises V S. Rajendran, RP of Vasam Health Care P Ltd	Raj Jhabakh Anandh K	

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
6.	TA No. 69/2021(Comp APP(AT)(Ins) No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd & anr	Snehil Sonam Gautam Singh Anguru Narayana Rao Jana Narayana Vigneshwaran Change of Vakalat Filed (Consent to be Furnished)	R1 Served on 27/09/2021 Varun Srinivasan R2
7.	Comp. App (AT)(CH)(Ins) No.146/2021	ICICI Bank Limited V OPTO Circuits India Limited & 2 ors	Sivakumar & Suresh	Samarth Shreedar R1 N. P. Vijayakumar-R3

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
8.	Comp App (AT)(CH)(Ins) No. 326/2021 & IA No. 676/2021	V Venkata Sivakumar V Jayaram Chowdhary & 2 Ors	V Venkata Sivakumar Party in Person	
9.	TA No.13/2021 Comp App (AT)(Ins) NO.850/2019	S.P. Coal Resources Pvt Ltd Appellant V Indus Fila Ltd & 3 Others	Mr. K. Goutham Shaisankar	Supriya Jain, Tushar Mudgil, for R4, Yugank Goel, R2 For, Krishnendu Datta, Shreyas Jayasimha & Akash Sherwal R4,
10.	Comp. App (AT)(CH)(Ins) No. 3/2022	Maximus People Solution P Ltd V Jeyyam Global Foods P Ltd	M. Devaraj A. Vijayakumar	

<b>11.</b>	TA NO. 53/2021 (Comp App (AT) No. 237/2020) & IA No.685/2021	Channel Foods P Ltd & Ors V A.K Nowshad	A. M. Sridharan K. s. Mahaadevan Swati Bansal	Himansu Suman Sai Sudharsan Sudhansu Suman
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**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>12.</b>	Comp App (AT)(CH)(Ins) No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd) <b>With</b>	Ms Deepika Murali Karthik Sundaram Aswini S	Satyanarayanan R1 Abinav Parthasarathy R2- R5
<b>13.</b>	Comp.App (AT)(CH)(Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited <b>With</b>	Abhinav Parthasarathy	S. Sathyanarayanan
<b>14.</b>	Comp.App (AT)(CH)(Ins) No. 109/2021	Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr	Preethi Mohan	S. Sathyanarayanan R1 Rajagopal -R2
<b>15.</b>	TA No.38/2021 (Comp App (AT) No. 80/2021)	State Bank of India V Bharath Infra Export & Import Ltd	Sanjay Kapoor V M Kannan Mega Karnwal Arjun Bhatia Lali Rajput	Garima Jain Balaji Srinivasan
<b>16.</b>	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & Ors <b>WITH</b>	Aditya Kumar	Mani Bhadra-R1 to R3 Kirit Javali-R4 (Vakalat not filed)
<b>17.</b>	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & 4Ors	Aditya Kumar	Mani Bhadra-R1 Kirit Javali-R4 (Vakalat not filed)

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For Assistance,

- 1.Dy.Registrar - **PH No. : 044-2888 0500**  
**CELL : 99402 25692**
- 2.Court Officer - **PH No. : 044-2888 0450**

By the order of Hon'ble Member (J)

(Chennai Bench)